Name of the corporate debtor: Buoyant Technology Constellations Private Limited CIN : U45201KA2007PTC043436 Date of commencement of CIRP 23-08-2024 (Order received to IRP on 30-08-2024) List of Other creditors as on 10.04.2025

Amount- Rs												
SI. No.	Name of creditor	Nature of claim	Details of claim received		Details of claim admitted						Amount of claim	Amount of claim
			Date of receipt	Amount claimed	Amount of claim admitted (Provisional)	Nature of claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?	% voting share in CoC	not admitted	under verification
OTHER CREDITORS												
1	Manyata Reality (Energia Project)	Other Creditors	14-09-2024	65,22,91,654	56,48,57,103	Based on JDA	0	0	No	NA	0	8,74,34,551
2	Manyata Realty (Lithos Project)	Other Creditors	14-09-2024	23,32,92,199	0	Based on JDA	0	0	No	NA	0	23,32,92,199
3	Manyata Infrastructure Developments Private Limited (Energia Project)	Other Creditors	14-09-2024	2,91,57,57,911	2,52,49,40,471	Based on JDA	0	0	No	NA	0	39,08,17,440
4	Mantri Signature Villas Owners Association	Other Creditors	13-01-2025	12,55,17,200	0	Refundable Maintainance Deposite	0	0	No	NA	0	12,55,17,200
	Total			3,92,68,58,964	3,08,97,97,574						0	83,70,61,390

Note:

1. IRP/RP reserves the right to revise the amount admitted in terms of Regulations 14(2) of the CIRP Regulations, 2016.

2. All the above claims have been received by the IRP in Form CA, although the IRP has considered the claim under other creditors by looking at the transaction the creditors have with the Corporate Debtor.